# GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION LOK SABHA UNSTARRED QUESTION No. 171 ANSWERED ON 21.07.2025

### **Report of Fact Finding Committee of BHU**

#### 171. Shri Anand Bhadauria:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Fact Finding Committee constituted by Banaras Hindu University (BHU) vide notification dated 27.01.2024 in response to Department of Higher Education's communication dated 09.01.2024 to inquire into various irregularities in the University has submitted its report to the concerned department;
- (b) if so, the details thereof;
- (c) if not, the reasons for delay in submitting the report and the date by which the Report will be submitted;
- (d) whether action has not been taken by the BHU till date on the over glaring irregularities; and
- (e) if so, the reasons therefor?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUKANTA MAJUMDAR)

(a) to (e) The Fact Finding Committee constituted by the Vice-Chancellor, Banaras Hindu University (BHU) in pursuance to the Ministry of Education's letter dated 09.01.2024 communicating the directions of the Central Vigilance Commission (CVC) to inquire into various irregularities in the University, has submitted its report to BHU on 14.03.2024 and a detailed report has been sent by BHU to CVC on 05.06.2025. As BHU is an autonomous organisation governed by the Banaras Hindu University Act, 1915 as amended from time to time, and statutes/ ordinances/ rules and regulations framed thereunder, it has its own well-defined organizational set up to deal with the complaints of irregularities.

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